

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UN-STARRED QUESTION NO. 534
ANSWERED ON- 07/02/2023

DIVISION OF CESS AND SURCHARGE BETWEEN UNION AND
STATES

534. DR. SASMIT PATRA:

Will the Minister of FINANCE be pleased to state:

- (a) the total Cess and Surcharge collection, item-wise/category-wise and year-wise since 2018; and
- (b) the other funds collected by the Union Government which is not shared with the States, item-wise/category-wise since 2018?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) & (b): The statement showing collection of major cesses surcharges (in operation) is enclosed at Annexure 'A'.

Annexure 'A'

Statement showing collection of major cesses (in operation) & Surcharges

(₹ in crore)

Sl. No.						
	Head	2018-19	2019-20	2020-21	2021-22	2022-23 RE
	Cesses in operation					
1	Primary & Education Cess (abolished on excisable goods)	97.40	81.48	61.85	15.44	...
2	Secondary & Higher Education Cess (abolished on excisable goods)	34.24	27.97	11.42	2.50	...
3	Health & Education Cess (introduced from Budget for 2018-19 after merging Primary Education Cess, Secondary and Higher Education Cess)	41177.44	39131.09	35821.54	52732.33	62500.01
4	GST Compensation Cess	95028.35	95490.02	85105.64	104768.66	130000.00
5	Additional Excise duties on Motor Spirit (Petrol)	15307.79	14381.86	26895.29	26565.25	...
6	Additional Excise Duties on HSDiesel	44272.66	40668.72	85289.24	61820.95	...
7	Road & Infrastructure Cess	51266.72	67373.64	123596.45	107600.76	58200.00
8	National Calamity Contingent Duty (abolished on excisable goods)	1800.16	2380.44	5098.81	6138.30	7000.00
9	Cess on Crude Oil	17814.23	14062.48	10894.44	19353.84	21000.00
10	Cess on Exports	1690.23	5759.14	9214.64	1457.10	2100.00
11	Agriculture Infrastructure and Development Cess	...	...		76950.68	73500.00
	Major Surcharge under Tax Receipts					
1	Corporation Tax	25448.59	19053.92	14078.57	15890.00	80288.46
2	Taxes on Income	4291.69	5236.92	5537.78	7922.88	75961.53